

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :27.01.2017
Court No. : 6
Item No. : 51

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 31651 OF 2016
WITH PRAYER FOR INTERIM RELIEF

VED PRAKASH AND ANR.

...PETITIONER(s)

VERSUS

STATE OF UP AND ORS.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28.11.2016 with an office report dated 25.11.2016, when the Court was pleased to pass the following order:

“Despite service of notice, none appears for the respondents.
The petitioners are directed to serve notice on the Standing Counsel for the State of Uttar Pradesh.
Upon service of notice, the Standing Counsel for the State of Uttar Pradesh is directed to get the instruction.
Post on 14.12.2016..”

There are 4 respondents in the matter. The Counsel for the petitioner has filed proof of service on respondent No. 1 through Standing Counsel for the State of U.P and Mr. Anuvrat Sharma, Advocate has put in appearance on behalf of all the respondents but he has not filed Counter Affidavit so far.

Service of show cause notice is complete but no documents have been filed by the Counsel for the Respondents so far.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 24th day of January, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. Ambhoj Kumar Sinha, Advocate.
Mr. Anuvrat Sharma, Advocate

ASSISTANT REGISTRAR